

MADHYA PRADESH STATE JUDICIAL ACADEMY

Jabalpur



MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

GOVERNING COUNCIL



HON'BLE SHRI JUSTICE RAVI MALIMATH CHIEF JUSTICE & PATRON



HON'BLE SHRI JUSTICE SUJOY PAUL CHAIRMAN



HON'BLE SHRI JUSTICE ANAND PATHAK MEMBER



HON'BLE SHRI JUSTICE VIVEK AGRAWAL MEMBER



HON'BLE SMT. JUSTICE NANDITA DUBEY MEMBER



HON'BLE SHRI JUSTICE RAJEEV KUMAR SHRIVASTAVA MEMBER

VISION STATEMENT

Till 1994, the High Court of Madhya Pradesh did not have any institutionalized facility for imparting judicial education to the members of District Judiciary. After their selection, Civil Judges and Additional District Judges were posted straight away to District Headquarters, where practical training was imparted to them under the supervision and guidance of the District Judge by senior Judges posted there, as per the scheme issued by the High Court. However, the training so imparted was never considered to be satisfactory and there was a dire need for a formal, institutionalized set-up to educate, train and groom members of District Judiciary in such a manner so as to equip them with requisite knowledge and skills. It was also felt necessary that ethical values should be inculcated in Judges of District Judiciary from day one. Thus, the Academy aims at equipping the members of District Judiciary with upto date knowledge of laws and also inculcating and developing in them the qualities of a good Judge so that they can face the challenges of day-to-day judicial work. It was felt that such a conditioning would optimize the inherent qualities of an individual Judge, so that he is in a position to play his designated role effectively and efficiently in the justice delivery system.

The motto of the Academy is pursuit of excellence through persistent acquisition and sharing of knowledge.



Entrance through Portico

HISTORY

The idea of having a Training Institute for the Judges of District Judiciary was conceived as early as in the year 1974. In its report, a sub-committee comprising of two Judges of the High Court of Madhya Pradesh, suggested the desirability of such an Institute. The idea was taken little further when in April 1989, the Full Court in its meeting passed a resolution for establishing a Training Institute at Jabalpur under the direct control of the High Court. The State Government, accepted this noble proposal, but the idea could not take a concrete shape due to financial constraints. Nothing came out in material form till the year 1993. In the year 1994, due to the relentless efforts of Hon'ble Shri Justice U.L. Bhat the then Chief Justice, the goal of having a Training Institute for Judges of District Judiciary of the State was ultimately attained. The State Government vide its Order No.



Presently Court No. 25 at High Court Premises where Academy (formerly JOTI) was inaugurated in 1994



Erstwhile State Administrative Tribunal (SAT) building, where Academy (formerly JOTRI) has started functioning since 2003

F.17(E)2/88/21 -B(I), dated 22/23.3.1994 gave its approval for the establishment of a Training Institute at Jabalpur for imparting judicial education to the newly recruited Civil Judges of the State. Consequently, Judicial Officers' Training Institute (JOTI) was established in the premises of the High Court of Madhya Pradesh at Jabalpur.

The JOTI has since conducted intensive research in the field of Access to Justice. With the object of making this institution research oriented, it was reorganized in the month of September 2002 and was renamed as 'Judicial Officers' Training & Research Institute'. The methodology that is being adopted is aimed at improving the performance and efficiency level of the Judges of the District Judiciary and to keep them abreast of the latest developments in the field of law. Thus, the nomenclature of the Institute was rechristened in the year 2013 to that of 'Madhya Pradesh State Judicial Academy'.



Present building of MPSJA

ACADEMICS

Since the year 1994, the Academy is imparting quality judicial education to the newly inducted Civil Judges Junior Divison (Entry level) and directly appointed District Judges (Entry level) and also conducting regular Refresher Courses for the in-service Judges. Apart from various aspects of procedural and substantive laws, matters relating to judicial ethics, behavioral skills, alternative dispute resolution mechanism, court management, case flow management, time management, speedy disposal of cases and application of Information Technology in Judiciary, Cyber Crime, Electronic Evidence have been included in the curriculum. In addition to that, the Academy is also organizing various short-term programmes on specific subjects having importance in the justice delivery system. Through Master Trainers, various courses, seminars, workshops, colloquium etc. are conducted by the Academy across the length and breadth of the State. Academy is also blessed to have been addressed by Hon'ble the sitting and Former Chief Justices of India, Hon'ble Supreme Court and High Court Judges, academicians and experts and distinguished authorities in their respective fields.

I Pre-service Training Programmes -

After induction into service and prior to putting substantial services in the system, as per the approved scheme, Judges; Civil Judges Junior Division (Entry Level) and District Judges (Entry level) are imparted special training in the form of sandwich course, i.e. a combination of training at the field and thereafter, training at the Academy and again training at the field. These courses include following -

Course	Objective	Target Group
Induction Course	Inculcating or nurturing the values in Civil Judges Junior Divison (Entry level). Judicial Ethics (Qualities), Attitude and sensitization to social issues, development of judicial skills and enhancement of knowledge of procedural and substantive laws in relation to timely and qualitative adjudication	-
Foundation Course	To impart training on judicial and administrative aspects	Directly recruited District Judges (Entry Level) from the Bar
Advance Course	To provide comprehensive knowledge of legal and administrative matters	Promotee District Judges (Entry Level)

II In-Service Training Programmes -

MPSJA in its ongoing journey of creating sensitive and creative generation of Judges has

multiple programmes for capacity building of the in-service Judges. They are as follows -

Course	Objective	Target Group	
Refresher Course for	To refresh and update the legal knowledge and to discuss	Directly recruited District	
the District Judges	the practical problems while handling the independent	Judges (Entry Level) from the	
(Entry Level) & Civil	boards, Refresher training for continuous judicial	Bar and Civil Judges Junior	
Judges Junior	education purpose are conducted.	Division (Entry Level)	
Division (Entry Level)			

Course	Course Objective		
Workshops	It is an attempt to focus on various issues to enable the Judges of District Judiciary to work with proper mindset and sensitization so that they are able to respond to the needs of the society	Judges of District Judiciary	
Regional Workshops	Regional Workshops are designed with a view to guide the Judges of District Judiciary posted at particular region on various legal issues conveniently without dislocating their judicial work and also to avoid unnecessary expenditure on travel expenses	Judges of District Judiciary	
Colloquiums	Iloquiums The role of the District Judges is very crucial pertaining to administration of justice. Likewise, the role of Chief Judicial Magistrates in administration of criminal justice at the level of district judiciary is significant. Therefore, to guide them in the aspects of administration, these programmes are made a part of the activities of the Academy		
Sensitization Programmes	To equip the Judges with requisite up-to-date knowledge of laws and skills, the Academy works for sensitization of the Judges on various aspects	Judges of District Judiciary	
Specialized Training Programmes	For enriching the knowledge of the Judges of District Judiciary on recent developments on specialized subjects, these programmes are devised	Judges of District Judiciary	
Orientation Programmes	To address the individual needs and grooming Judges on identified areas, these programmes are conducted for certain Judges	Judges of District Judiciary	

III Programmes for other Stakeholders:

MPSJA recognizes the importance of capacity building of ministerial staff of the District Judiciary. They are an integral part of the Justice Delivery System. Orientation and training of the ministerial staff is of fundamental importance for the smooth functioning of the Courts; therefore, the Academy has sponsored short term training courses. In addition to this, to enhance their working skills, Specialized Educational Programmes on – Professionalism at Workplace and Specialized Accounts Training Programme for the Accountants of the District Courts have also been included.

The Academy also holds workshops for various agencies of the State, which have a role to play in the system of administration of justice, so that these agencies may discharge their obligations under the law in effective manner. Towards this end, the Academy holds workshops for Police Officers, Prosecution Officers, Forest Officers, Excise Officers, non-Judicial Members of Juvenile Justice Boards and Members of Child Welfare Committees etc. In this pursuit, Motivational as well as Capacity Building Workshops for Advocates, Training for Panel Lawyers, etc. are also organized.



IV Programmes with other institutions

The MPSJA has also sponsored various specialized educational programmes for Judges with other Institutions like State Medico-legal Academy, Bhopal; SVP National Police Academy, Hyderabad; CBI Academy, Gaziabad; IIM, Indore; State Forensic Science Laboratory, Sagar and State Forest Research Academy, Jabalpur. In addition to this, the Academy in collaboration with RCVP Naronha Academy of Administration, Bhopal and Madhya Pradesh State Legal Services Authority, Jabalpur is imparting training to the Judges of different cadres.

Academic Set-up

The present set-up of the Academy comprises of three lecture halls with 60-40-30



Lecture Hall

Hon'ble the Chief Justice addressing Judges during Induction Course



Lecture Hall

capacity for organizing different programmes simultaneously. Sitting arrangements is best in its class. One round table 32 seater conference hall, one hi-tech auditorium with a capacity of 180 individuals for organizing various programmes. The andragogy adopted by MPSJA in recent past has been participative method. Mock Trials have proven to be one of the best modes of judicial learning particularly amongst newly appointed Civil Judges. MPSJA has a dedicated court for organizing mock trial.

Library is a rich source of literary wealth. MPSJA also has a rich library. It has subscribed for large number of journals, newspapers, latest magazines and legal softwares and various multi-disciplinary books. To provide opportunity for general reading, it has a separate dedicated section for the general reading books as well.



Library



Auditorium



Conference Hall

ADMINISTRATION

The Madhya Pradesh State Judicial Academy is currently functioning near the High Court of Madhya Pradesh in 8634 sq.mts. nearly 2.10 acres of campus. There are two buildings admeasuring 2806 sq.mts. The Academy initially started in the year 1994 in Court Room number 'N' (number-20) of the High Court of Madhya Pradesh. The Academy shifted to its present campus on 07.10.2003 after the abolition of State Administrative Tribunal. The new building of the Academy was constructed during the year 2005 and was inaugurated on 26.01.2017 by Hon'ble Shri Justice Rajendra Menon, the then Acting Chief Justice of the High Court of Madhya Pradesh.



Hon'ble Judge In-charge's Chamber



Central Office of MPSJA



Director's Chamber



Official Lounge

Heart of MPSJA is its administration. MPSJA has a full time Director, who is of the cadre of District Judge (Super Time Scale). It also has Additional Director, Faculty Member (Senior), Faculty Member (Junior), Deputy Director, Assistant Director and Officer on Special Duty. All these posts are being manned by Judicial Officers. In addition to this, there is support staff.

Presently 2 Class II, 14 Class III, 16 Class IV support staff and 10 out-sourced employees are serving the Academy. The Academy also have the assistance of 3 IT staff.

IT ZONE

MPSJA has always been a pioneer in utilization of ICT tools for imparting training. Video Conferencing is one of the best methods to reach the remote locations. With high end gadgets and tools, MPSJA often connects with remote districts of Madhya Pradesh in pursuit of judicial excellence. MPSJA has a dedicated lease line through which contents on the site, on-line video & other material is shared.

For special training and hands on practice, MPSJA has a dedicated computer laboratory with 36 high-end computer systems and various open source digital forensic tools.

A new website of the MPSJA is functional on the web address http://mpsja.mphc.gov.in. The website contains various information related to academic activities and courses of the Academy. A feature "Knowledge Gateway" has been created where JOTI JOURNAL, the institutional magazine has been converted into software. With this option, a user can search into the data of JOTI JOURNAL. All the articles and head notes of around 8,000 cases right from the inception of the Journal has been included in the data base. In another feature of JOTI JOURNAL, all the issues of JOTI Journal can be browsed issue-wise. A blog based platform "I-share" has been created. A Judge using his official Id provided by the High Court, can share his views in the form of article and research paper authored by him by posting it on I-share. Other users can comment and discuss the content posted by any user. Other than this, links to the website of the High Court, District Courts and Family Courts have also been provided. Also legal updates based on the latest judgments of the Supreme Court and High Court are uploaded on regular basis.

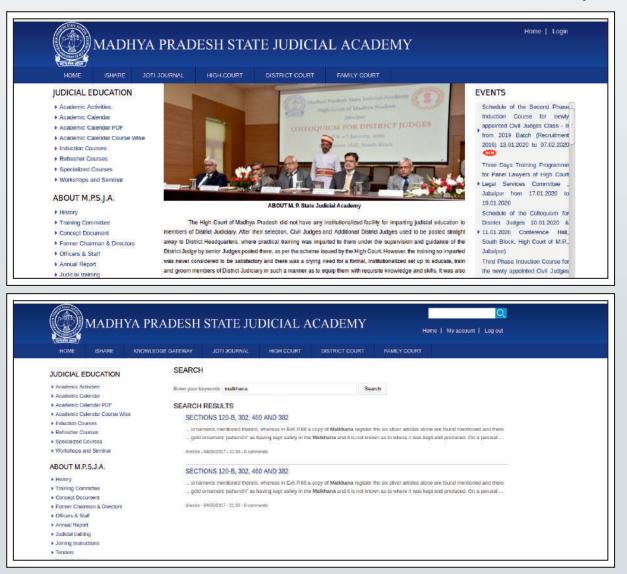
For ensuring optimum utilization of Information & Communication Technology in dissemination of knowledge, the Academy has introduced live telecast of lectures. This facility can be availed by all the Judges of the District Judiciary on their laptops/desktops as well as on mobile phones. The Academy has also established Digital Archive of different videos of lectures delivered by eminent personalities in the Academy in previous events. These video lectures can be accessed by the Judge of the district judiciary of M.P. through official web portal of the Academy.



Computer Lab



Video Conferencing Room



LODGING AND BOARDING

MPSJA has a fully air-conditioned guest house facility for the participants. It has 75 rooms, two dining halls with fully functional factory kitchen. It has wired network and at open places, wi-fi network facility is also available. In addition to the guest house, MPSJA also has dedicated well-designed rooms for resource persons & the delegates visiting the Academy. The guest house of the Academy has spacious room with balcony and proper space. Special emphasis is given to cleanliness and hygiene. Pure vegetarian homely food is provided to the participants during their stay at the Academy.



Reception



Corridor



Room



Dining Hall



Guest Room

RECREATION

MPSJA has a utility hall for indoor games – Snooker, Carrom, Chess etc. It also has an outdoor badminton Court. MPSJA has a state of art gymnasium with all modern equipments. It has cardio section with commercial crosstrainer, fully loaded commercial treadmills, commercial racing groups & Rower and Power section with all types weight Training Barbal, E-z curl, Shoulder Press, Leg Press Combo & all type dummbles. In addition to this, a modern relaxing unit is also available with the facility of Massage chair, Sauna bath unit and Steam Bath Unit. These facilities are utilized by participants with the assistance of two professional trainers. The theme of fitness centre is - "Health is Wealth".



Yoga Session

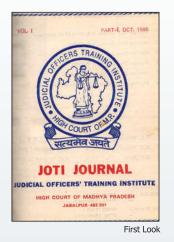




Gymnasium



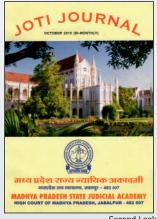
IN-HOUSE PUBLICATION



Since the year 1995, the MPSJA has been regularly publishing a bimonthly law Journal, aptly named JOTI (meaning "the flame" in Hindi). It contains IV parts. Part I contains articles on topics relating to procedural and substantive law; Part II consists of notes on important judgments of the Supreme Court and various High Courts; Part III contains circulars/notifications and Part IV includes important Centre/State Acts and amendments. Director of the Academy is ex-officio editor of this journal and other officers of the Academy are its co-editors. JOTI Journal has served the needs of members of District

Judiciary admirably and has fulfilled the objective for which it was originally conceived.

Object of this publication was to share useful contents with the Judges, therefore, in this line, a very useful section was incorporated with the title 'Samasya Samadhan'. Through this column, problems of the judges were addressed in particular. Till date, approximately 215 Articles





Third Look

on different topics of procedural and substantive laws as well as, Judicial ethics, behaviour of judges have been published. The Academy has devised a novel way of involving members of District Judiciary in the academic activities of the Academy. It conducted District Level Bimonthly Colloquium in all districts. The topics, which are of vital

importance in the working of Courts, were selected by the Academy. Those topics were forwarded to District Judges in advance, who, after deliberating upon the topics in the bi-monthly meeting of Judges posted in the District, submitted a paper to the Academy. The papers containing material of requisite standard, after editing, were also published in the JOTI Journal.

Almost 8730 Notes on the Judgments of Hon'ble the Supreme Court and High Courts have been published in this Journal till date.



Present Look

JOINING INSTRUCTIONS

On nomination to attend any programme at the Madhya Pradesh State Judicial Academy, the nominated Judges shall –

- 1. arrange Board Diary in such a manner that no case is listed on the dates on which they are directed to attend the programme. In case, cases have been fixed for the said dates, summons should not be issued and if summons have been issued, then the parties should be informed about the change of date.
- 2. send legal problems, if any, on which they want to be addressed during the course/programme/ workshop only to the Academy's email mpsja@mphc.in, well in advance.
- 3. not pray for adjustment except in exigencies. The communication in this respect shall be sent only to the Academy's email mpsja@mphc.in to encourage paperless communication.
- 4. intimate the travel plans at least 3 days prior to commencement of programme on mobile number 09424958820 of Shri K.L. Chourasia, A.G.-I to enable the Academy to provide transport facility from the Railway station/Bus stop/Airport. In case Shri Chourasia cannot be contacted, the participants may contact Shri Pramod Kumar Chaturvedi, A.G.-I on Mobile No. 08878747939 or to Shri Pramod Kushwaha, A.G.-III on Mobile No. 09713717147 or on Office telephone No. 0761- 2628679.
- 5. note that lodging and boarding facilities of outstation participants shall be made in the Guest House of the Academy.

The participants in need of care shall be accommodated on the ground floor of the Guest House on prior intimation. The participants in need of special care may, with prior permission of the Academy, stay at accommodation of their choice. In such a case, participants shall be entitled to T.A. & D.A. as per rules. Kindly note that it would not be possible for the Academy to make arrangement for pick up and drop back to such place of their choice.

6. also note that the official vehicle of the State Judicial Academy shall remain parked at the Main Entrance of Railway Station, Jabalpur (Platform No. 1 only). The participants will have to make their own arrangement to carry their baggage to the parked vehicles.

Arrangement of vehicle will not be made without prior intimation of arrival and departure programme.

- 7. be ready to adjust in allotted rooms on twin sharing basis when more than one training programme is being run in the Academy or the number of participants is more.
- 8. not bring with him/her spouse and children as the Academy does not have facilities for taking care of family of nominated judge and also limited rooms are available at the Academy. However, the lady Judges with prior permission of the Academy, can bring their infant children alongwith an attendant.
- 9. report at the Guest House Reception for the Joining Formalities which will include: (1) Submission of Registration Form: (to be filled up in capital letters); (2) The correct DATE & TIME of DEPARTURE in the form provided by the SJA to enable the protocol to make suitable arrangement.
- 10. go through the Schedule of the Programme uploaded on the website of the Academy three days prior to the scheduled programme and prepare themselves accordingly.
- 11. appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in case of men and white saree and blouse with black coat in case of ladies) during entire duration of the course, if he/she is nominated for Induction/Foundation Course. The participants of remaining programmes shall be soberly dressed.
- 12. report by 9.45 a.m. on the first day of the programme in the Lecture hall of Madhya Pradesh State Judicial Academy, Jabalpur as well as report in time in lecture hall after the two tea breaks and lunch break introduced in between the sessions on each day.
- 13. go through relevant Reference Material available on the official website of the Academy i.e. www.mpsja.mphc.gov.in at the link mpsja.mphc.gov.in/knowledge-gateway. No hard copy shall be provided.
- 14. bring sportswear and sports shoes, if they intend to utilize Gymnasium and Fitness Centre. Without sports shoes and proper sportswear, entry in Fitness Centre is strictly prohibited.

- 15. send soft copies of atleast one article/ presentation/ research paper/ judgment/ order authored by them for sharing and discussion in the Course/programme on official email of the State Judicial Academy i.e. mpsja@mphc.in, atleast three days prior to the schedule of the programme. Please DO NOT send hard copies.
- 16. shall be provided with tea, breakfast, lunch and dinner during their period of stay for the Programme, free of charge, as per the rules of the Academy.
- 17. not telephone/email/fax any officer of the MPSJA including the Director for permission to bring along the family members/staff of the courts/ drivers/ security personnel/ friends. No arrangement/facility will be provided.
- 18. not ask for extension to stay in the Campus for more than the duration of the training programme as the services at the Guest House are outsourced. The Guest House becomes operational only a day prior to the commencement of the programme and continues for just another day after the conclusion of the programme. Therefore, nominated judges are requested to plan their itinerary accordingly.
- 19. take adequate care of their belongings & do not leave any valuables & cash open in the room allotted. The Academy will not accept, entertain written/oral complaints on loss of valuables from rooms. The participant Judges may keep the room keys with them. The room cleaning may be done, on request, in the presence of occupants. Therefore, participants/ occupants must take care of their valuable items and cash, if any.
- 20. inform in writing any specific type of food needed during the stay at the Academy campus due to diet restrictions/religious reasons; written information will be forwarded to the catering service.
- 21. secure reservation for their return journey from their place of posting before departure to avoid any inconvenience. The MPSJA does not have any facility of Railway Reservation Quota, and can only request the DRM, Jabalpur for Emergency Quota which does not guarantee confirmation. MPSJA will not be responsible for non-confirmation of ticket, and will not extend the stay in the Guest House.
- 22. take part in YOGA classes from 7.00 a.m. to 8.30 a.m. in the Stress Management Centre of the Academy unless medically unfit to do YOGA exercises.
- 23. take breakfast from 8.30 a.m. to 9.30 a.m. so as to reach in time for the class/session which will begin from 10.00 a.m. Consumption of food in the rooms allotted to the participants is strictly prohibited.
- 24. note that on the day of departure, dinner packets will be made available to the participants, on prior intimation only.
- 25. not talk loudly and play the television or music at high volume.
- 26. use carefully the items provided in the rooms like towels, bed-sheets and pillow cover so that no indelible mark is left after its use.
- 27. use water sparingly as water is precious.
- 28. turn off all electrical equipments like television, air conditioners, fans, lights, geysers before leaving the room.
- 29. make use of the library facility as the Library is kept open for participating judges from 9:00 a.m. to 8.00 p.m. Nominated judge can get the books issued in his/her name during the course of his/her stay at the Academy.
- 30. bring their laptops with them, if allotted to them, for classroom/sessions during their stay for the programme.
- 31. not use their mobile phones in the Lecture Hall when the session is in progress.
- 32. not possess or consume alcoholic drinks/ tobacco products/Gutka in the premises of SJA campus.
- 33. not smoke cigarette or bidi as campus is strictly a NO SMOKING ZONE. Also spitting is not allowed in and around the Campus.
- 34. provide feedback on format designed without disclosing names to evaluate the impact of training programme.
- 35. park the personal vehicles in a proper way at prescribed places so as to avoid any inconvenience.
- 36. ensure that after completion of the programme, all the equipments in the rooms like remotes of televisions, set top box and air conditioners and keys of the almirah are safely returned or left in rooms.

Kindly note that -

In the guest rooms of the Academy, wired network and at open places, wi-fi network facility is available.

OFFICIALS AND SUPPORT STAFF

1.	Smt. P. Padma Rao	Secretary / PS to the Director
2.	Shri Gajanand Chouhan	Librarian
3.	Smt. Shirley Krishnakumar	Personal Assistant
4.	Shri Ajay Kumar Choudhary	Sr. Personal Assistant
5.	Shri Girish Chandra Kushwaha	Sr. Personal Assistant
6.	Shri Manish Saxena	Sr. Personal Assistant
7.	Shri Prajwalit Shriwas	Hindi Steno
8.	Shri K.L. Chourasia	Assistant Grade I
9.	Shri P.K. Chaturvedi	Sr. Judicial Assistant
10.	Shri K.S. Paroha	Assistant Accountant
11.	Shri Deepak Verma	Judicial Assistant
12.	Shri Amit Kumar Upadhyay	Jr. Judicial Assistant
13.	Shri Chandan Kushwaha	Assistant Grade II
14.	Shri Gyan Prakash Tekam	Assistant Grade II
15.	Shri Pramod Kushwaha	Jr. Judicial Assistant
16.	Shri Ravindra Singh Bundela	Jr. Judicial Assistant

IT STAFF

1.	Shri Rahul Jaltodiya	System Officer	3.	Shri Anoop Patel	System Assistant
2.	Shri Rahul Agrawal	Sr. Software Developer	4.	Shri Vjendra Kumar	Helper

CLASS – IV STAFF

1.	Shri Prakash Verma Driver		9.	Shri Om Prakash Balmik	Peon
2.	Shri Rajkumar Rajput	Jamadar	10.	Shri Shiv Kumar Dahayat	Peon/ Driver
3.	Shri Puran Prasad Mishra	Jamadar	11.	Shri Shivraj Burman	Peon
4.	Shri Omprakash Sahu	Jamadar	12.	Shri Narmada Prasad Kachhi	Peon
5.	Shri Tilluram Yadav	Record supplier	13.	Shri Sheikh Salim	Peon
6.	Shri Girija Prasad Mishra	Record supplier	14.	Shri Prabhat Kumar Tiwari	Peon
7.	Shri Rajkumar Kanojiya	Peon	15.	Shri Sharad Sahu	Peon
8.	Shri Rambahadur Soni	Peon	16.	Shri Shyamlal	Sweeper

OFFICERS OF THE ACADEMY



RAMKUMAR CHOUBEY DIRECTOR & MEMBER SECRETARY, GOVERNING COUNCIL



DHIRENDRA SINGH FACULTY MEMBER (SR.) Mob.: 9425864805 Email: dhirendra.singh@mphc.in



TAJINDER SINGH AJMANI OFFICER ON SPECIAL DUTY Mob.: 9425156727 Email: ts.ajmani@mphc.in



JAYANT SHARAM FACULTY MEMBER (JR.) Mob.: 9425793055 Email: j.sharma@mphc.in



YASHPAL SINGH DEPUTY DIRECTOR Mob : 7828353200 Email : yashpal.singh@mphc.in



SMT. ANU SINGH OFFICER ON SPECIAL DUTY Mob.: 9893965085 Email: anu.singh@mphc.in

Fiat Justitia, Ruat Caelum Let Justice Be Done, Though The Heavens Fall

MADHYA PRADESH STATE JUDICIAL ACADEMY

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